

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
ROUSE AVENUE COURT COMPLEX, DELHI.

Duty Roster For Rest Of The Month Of May, 2019.

The following Ld. ACMMs and the undersigned, posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty magistrate deputed for holidays, Second Saturday and Sundays, etc. shall look after the cases of CBI, Warrants of Arrest issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein.

Duty Magistrate should always be available at their residence on the day of duty after courts hours on working days. Likewise they should always be available *at their residence* on Sundays, second Saturday and other holidays.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Mr. Naveen Kumar Kashyap, Ld. CMM	08.05.2019 13.05.2019 16.05.2019 21.05.2019 24.05.2019 28.05.2019 31.05.2019	<u>26.05.2019</u>	201.
02.	Mr. Samar Vishal, Ld. ACMM.	09.05.2019 14.05.2019 17.05.2019 22.05.2019 25.05.2019 29.05.2019	<u>18.05.2019</u>	203
03.	Ms. Anu Aggarwal, Ld. ACMM.	10.05.2019 15.05.2019 20.05.2019 23.05.2019 27.05.2019 30.05.2019	<u>11.05.2019</u> <u>12.05.2019</u> <u>19.05.2019</u>	205

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10/5/19

Remarks:

01. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
02. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
03. It is impressed upon the Ld. ACMMs to complete their work, in particular signing of orders passed on the day, as also on warrants for example release warrants, remand warrants etc. pursuant to such orders as aforesaid, before leaving the court at the end of the court hours at 5 p.m. and not to leave such work for the duty magistrate of the day.
04. The Ld. ACMMs deputed as Duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Ld. ACMMs may only be allowed to change their day of duty on mutual exchange basis with prior permission of the undersigned. If the Duty Magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.
05. In Exceptional situation, where both the ACMMs as well as the undersigned are on leave or not available, such work would be placed before the Duty MM of Central District.
06. Issue with the approval of Ld. District & Session Judge-Cum Special Judge (P.C.Act) CBI, Rouse Avenue District Court.

(Naveen Kumar Kashyap)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex, Delhi

1615-1654-2
Order No.04/CMM/ Rouse Avenue District/DR/2019

Dated, Delhi the 08/05/2019.

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi.
(Through Ld. District & Session Judge-Cum Special Judge (P.C. Act), Rouse Avenue Court Complex, Delhi).
02. Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi.
03. The Ld. District & Sessions Judge (HQs), Delhi.
04. The Ld. District & Sessions Judge, North-West, Rohini Court Complex, New Delhi.
05. The Ld. District & Sessions Judge, North, Rohini Court Complex, New Delhi.
06. The Ld. District & Sessions Judge, South, Saket Court Complex, New Delhi.
07. The Ld. District & Sessions Judge, South-East, Saket Court Complex, New Delhi.
08. The Ld. District & Sessions Judge, East, Karkardooma Court Complex, New Delhi.
09. The Ld. District & Sessions Judge, Shandara, Karkardooma Court Complex, New Delhi.
10. The Ld. District & Sessions Judge, North-East, Karkardooma Court Complex, New Delhi.
11. The Ld. District & Sessions Judge, New Delhi, Patiala House Court Complex, New Delhi.
12. The Ld. District & Sessions Judge, West, Tis Hazari Court Complex, New Delhi.
13. The Ld. District & Sessions Judge, South-West, Dwarka Court Complex, New Delhi.
14. The Ld. Officer Incharge, Pool Çar, Rouse Avenue Court Complex, Delhi.
15. The Ld. ACMM-01, Rouse Avenue District Court Complex, Delhi.

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16. The Ld. ACMM-02, Rouse Avenue District Court Complex, Delhi.
 17. Office of Delhi Legal Services Authority, Rouse Avenue Court Complex, Delhi.
 18. The Director of Prosecution, C.B.I., Rouse Avenue Court Complex, New Delhi.
 19. The Secretaries Bar Associations, THC/PHC/KKD/ Rohini, Dwarka & Saket Courts, Delhi.
 20. The A.O.(J), Nazarat Branch/Filing Office of Ld. District & Session Judge-Cum Special Judge (P.C. Act), Rouse Avenue Court Complex, Delhi.
 21. The A.O. (J), Computer Branch, Rouse Avenue Court Complex, Delhi.
 22. The Care Taking Branch, Rouse Avenue Court Complex, Delhi.
 23. *The District Court, Web-Site Committee, Tis Hazari Courts, Delhi.*
 24. Cash Branch, Rouse Avenue Court Complex, Delhi.
 25. Reader to CMM, Rouse Avenue Court Complex, Delhi.
 26. The Dealing Assistant (Leave), Judicial Branch and Administration Branch-I, II & III, Rouse Avenue Court Complex, Delhi.
 27. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail through Lock Up Incharge, Rouse Avenue Court Complex, Delhi.
 28. Lock Up Incharge, Rouse Avenue Court Complex, Delhi.
 29. For uploading on "LAYERS".
 30. Office file.

(Naveen Kumar Kashyap)
Chief Metropolitan Magistrate,
Rouse Avenue Court Complex,
New Delhi.